

DIVISION BENCH
COURT - II

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/262(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST DECEMBER, 2022, 02:00 P.M

IN THE MATTER OF	STATE BANK OF INDIA VS NIKUNJ BOTHRA
UNDER SECTION	SECTION 95(1)

Counsel/ Authorised Representative appeared through physically/Video Conference:

Ms.PayalSaha, Adv.] For Financial Creditor

Mr.Anuj Singh, Adv.] Corporate Debtor

Mr.SiddhanthRoy,Adv.]

Mr.Trinisha De, Adv.]

ORDER

1. Ld. Counsel on both sides present.
2. In terms of order dated 12th October, 2022, this petition is deferred and adjourned to **18/01/2023.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**